

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :: GUWAHATI :: 5.

ORIGINAL APPLICATION NO. 56794 199

MISC.PETITION/CONTEMPT PETITION/REVIEW APPLICATION NO. (O.A.)

S.N. Singh

APPLICANT (S)

VERSUS

Minor of India vs.

RESPONDENT (S)

Mr. N.J. Singh

ADVOCATE FOR  
APPLICANT (S)

Mr. G. Sarma  
Addl. C. C. G.

ADVOCATE FOR  
RESPONDENT (S)

OFFICE NOTE

DATE

COURT'S ORDER

18.3.94

Learned counsel Mr N.J. Singh submits to withdraw this application. He is allowed to withdraw the application.

The application is disposed of on withdrawal. Learned Addl. C.G.S.C. Mr G. Sarma is present and has taken of the order.

*Vijay*  
Vice-Chairman

*6*  
Member

13.4.94

nkm

copy of order dtd. 18.3.94  
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by Regd. Post and ~~air~~ ride  
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Dtd. 20.4.94

*AB/183*

*JL*

OFFICE NOTE

DATE

COURT'S ORDER